

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MULTI-VERSE TECHNOLOGIES PRIVATE LIMITED Date of Commencement of Liquidation: 18-08-2025; List of Stakeholders as on Date: 16-10-2025; Name of IP: Ms. Shirley Mathew;
Process Number: 1; Last 5 digit of registration number: 11716

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				431500	0			NA
2	Liquidation costs incurred till date				600188	0			NA
3	Secured financial creditors				0	0			NA
4	Unsecured financial creditors	2	83030774	2	83014919	0	15855	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	384809846	12	303035481	0	14428715	67345650	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		15	467840620	14	387082088	0	14444570	67345650	